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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.A. 451/2020**

JAIDEEP SINGH SENGHER@ATUL SINGH Appellant

Through: **Mr.Rinku Garg, Advocate**

versus

CBI Respondent

Through: **(Appearance not given)**

CORAM:

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER

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01.06.2023

CRL.M.(BAIL) 445/2023 (interim suspension of sentence) & CRL.M.A. 14618/2023 (early hearing)

List on 02.06.2023.

DINESH KUMAR SHARMA, J

JUNE 1, 2023

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